

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 203
IB-821/ND/2020

IN THE MATTER OF:

M/s. Anp Atelier and Associates Company Pvt. Ltd.

...PETITIONER

Vs.

M/s. Pluto Software Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

**Order delivered on 23.11.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Operational-creditor :Mr. Vinod Khanna, Adv.

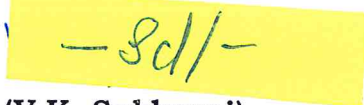
For the Respondent/ Corporate-debtor :

ORDER


Heard the submissions made by the counsel for the operational creditor.

Let notice be served by the Registry by speed post as well as email and matter

may be listed after 2 weeks. Post the matter to 11th December, 2020.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**